OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency with immediate effect:-

Si. No.	Name of Sr. PA/PA	From	То
1.	Sh. Sucha Singh EC: 3474	PA in the Office Pool, Central District, Tis Hazari Courts Delhi.	PA in the court of Sh. Ajay Pandey District Judge (Commercial Court 10), Central District, Tis Hazar Court, Delhi.
2.	Ms. Priyanka Rawat EC: 79647113	PA in the Office Pool, Central District, Tis Hazari Courts Delhi.	PA in the court of Sh. Sanjar Sharma-II, District Judge (Commercial Court-11), Centra District, Tis Hazari Courts, Delhi.
3.	Ms. Anuradha EC: 3328	Sr. PA in the Office Pool, Central District, Tis Hazari Courts Delhi.	Sr.PA in the court of Sh. Sanja Jindal, District Judge (Commercia Court-04), West District, Tis Hazar Courts, Delhi.
4.	Ms. Pooja Aharwar Sinha EC : 23287636	PA in the court of Sh. Praveen Singh, ADJ-11, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Ravinde Bedi, District Judge (Commercia Court-12), Central District, Ti Hazari Courts, Delhi.
5.	Ms. Chanchal Kumari EC: 3300	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the court of Sh. Pravee Singh, ADJ-11, Central District, T Hazari Courts, Delhi.
6.	Ms. Santosh Bhardwaj EC: 3168	Sr.PA in the Delhi International Arbitration Centre, Hon'ble High Court of Delhi, New Delhi. (In diverted capacity)	Sr. PA in the court of Sh. Aja Gupta, District Judge (Commercia Court-05), West District, Tis Haza Courts, Delhi.
7.	Ms. Meena Bisht EC: 3063	PA in the Office Pool, Central District, Tis Hazari Courts Delhi	PA in the court of Sh. Sanjeev K Singh, District Judge (Commerci Court-13), Central District, T Hazari Courts, Delhi.
8.	Sh. Anwer Hussain EC: 3197	Sr. PA in the Office Pool, Central District, Tis Hazari Courts Delhi	Sr. PA in the court of Sh. Nares Kumar Malhotra, District Judg (Commercial Court-06) We District, Tis Hazari Courts, Delhi.
9.	Sh. Ajay Kumar Mishra EC: 16308486	PA temporary posted in the Office Pool, Shahdara District, Karkardooma Courts, Delhi	
10.	Sh. Jugal Kishore Meena EC: 12865	PA in the Office Pool, Central District, Tis Hazari Courts Delhi	PA in the court of Sh. Balwant F Bansal, Special Judge (NDP: Shahdara District, Karkardoor Courts, Delhi.
11.	Sh. Manu Srivastava EC: 28445764	PA in the court of Sh. Santosh Kumar Singh, SCJ-cum-RC, South District, Saket Courts, New Delhi.	



12.	Sh. Arjun Kumar EC : 86963021	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the court of Sh. Sunil Beniwal, ADJ-06, South District, Saket Courts, New Delhi.
13.	Ms. Pooja Bharti EC : 3325	Sr. PA in the Delhi International Arbitration Centre, Hon'ble High Court of Delhi, New Delhi. (In diverted capacity)	Sr. PA in the court of Sh. Joginder Prakash Nahar, ASJ (FTC)-01, Central District, Tis Hazari Courts, Delhi.
14.	Ms. Jagdeep Kaur EC: 90664040	PA in the court of Ms. Neha Sharma, MM (NI Act) Digital Court-02, South-East District, Saket Courts, New Delhi.	PA in the court of Ms. Shelly Arora, PO (MACT)-02, South-East District, Saket Courts, New Delhi.
15.	Ms. Rajni Sharma /Arora EC: 3524	PA temporary posted in the court of Sh. Ajay Kumar Jain, District Judge (Commercial Court)-03, South-East District, Saket Courts, New Delhi.	PA in the court of Sh, Ajay Kumar Jain, District Judge (Commercial Court)-03, South-East District, Saket Courts, New,Delhi.
16.	Sh. Ashok Kumar EC: 3093	Sr.PA in the Office of Debt Recovery Appellate Tribunal, Apartment No 318, Third Floor, Hotel Samrat, Chanakyapuri, New Delhi (In diverted capacity)	Sr. PA in the court of Sh. Rajinder Singh, ASJ (SC-RC)-02, West District, Tis Hazari Courts, Delhi
17:	Sh. Sunil Kohli EC : 13810	PA temporary posted in the court of Ms. Madhu Jain, Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.	PA in the Office Pool, South-East District, Saket Courts, New Delhi.
18.	Sh. Atul Gusain EC: 86678509	PA in the court of Ms. Paridhi Sharma, JSCC-cum-ASCJ-cum- GJ, South-East District, Saket Courts, New Delhi.	PA in the court of Ms. Geetanjali, ASJ (FTC)-03, South-East District, Saket Courts, New Delhi.
19.	Ms. Aneesha EC: 60650765	PA temporary posted in the court of Sh. Vipul Sandwar, MM-02, North-East Distrrict, Karkardooma Courts, Delhi.	PA in the court of Sh. Vijay Kumar Jha, ASJ (SC-RC)-03, East District, Karkardooma Courts, Delhi.
20.	Ms. Mamta Kashyap EC: 34079987	PA in the Office Pool, Central District, Tis Hazari Courts Delhi.	PA in the court of Sh. Vinod Kumar Gautam, ASJ (SC-POCSO), South- West District, Dwarka Courts, Delhi.
21.	Ms. Savita Yadav EC: 27716680	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	PA in the court of Sh. Virender Kumar Kharta, ASJ (FTC)-02, Central District, Tis Hazari Courts, Delhi.
22.	Ms. Priya Jarwal EC: 53547513	PA in the Office Pool, Central District, Tis Hazari Courts Delhi.	PA in the court of Sh. Rajesh Kumar, ASJ (SC- POCSO), Central District, Tis Hazari Courts, Delhi.
23.	Ms. Nitima Kapoor EC: 19457356	PA in the Office Pool, Central District, Tis Hazari Courts Delhi.	PA in the court of Dr. Surender Mohit Singh, ASJ (FTC)-01, West District, Tis Hazari Courts, Delhi.



	24.	Ms. Ankita Rai	PA in the court of Ms Renu	PA in the court Sh. Ajay Gulati-II,
		EC: 82674971	Chaudhary, MM (Mahila Court)-01, North-East District, Karkardooma Courts, Delhi.	ASJ (SC-POCSO)-02, North-East District, Karkardooma Courts, Delhi.
7	25.	Sh. Jitendra Kumar Srivastav EC: 63570143	PA in the Office Pool, Central District, Tis Hazari Courts Delhi.	PA in the court of Sh. Dinesh Kumar, ASJ (SC-POCSO), South District, Saket Courts, New Delhi .
1	26.	Sh. Ajay Bakshi EC: 3370	PA in the Delhi Judicial Academy, Dwarka, New Delhi. (In diverted capacity)	PA in the court of Sh. Arun Kumar Garg, ASJ (SC-POCSO)-02, Shahdara District, Karkardooma Courts, Delhi.
	27.	Ms. Archana EC: 95994651	PA in the Delhi Judicial Academy, Dwarka, New Delhi. (In diverted capacity)	PA in the court of Ms. Saumya Chauhan, ASJ (FTC)-02, West District, Tis Hazari Courts, Delhi.
	28.	Ms. Archana EC: 73646218	PA in the Office Pool, Central District, Tis Hazari Courts Delhi.	PA in the court of Sh. Ankit Mehta, ASJ (SC-POCSO)-02, West District, Tis Hazari Courts, Delhi.
	29.	Ms. Chetna Sharma EC: 28586504	PA in the Delhi Judicial Academy, Dwarka, New Delhi. (In diverted capacity)	PA in the court of Ms. Priyanka Bhagat, ASJ (SC-RC), Central District, Tis Hazari Courts, Delhi.
	30.	Ms. Nitasha EC : 30939614	PA in the Office Pool, New Delhi District, Patiala House Court, New Delhi.	PA in the court of Sh. Atul Ahlawat, ASJ (SC-POCSO), South- East, Saket Courts, New Delhi.
	31.	Sh. Deepak Chauhan EC: 62592207	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, New Delhi District, Patiala House Court, New Delhi.
	32.	Sh. Gyan Babu EC: 17384041	PA in the Office Pool, Central District, Tis Hazari Courts Delhi.	PA in the court of Sh. Vikas Garg, ADJ-05, East District, Karkardooma Courts, Delhi.
	33.	Ms. Shelly EC: 25031324	PA in the Office Pool, Central District, Tis Hazari Courts Delhi.	Kumar, ADJ-06, East District, Karkardooma Courts, Delhi.
	34.	Sh. Ramesh Kumar Khurana EC: 3281	Sr.PA in the Delhi International Arbitration Centre, Hon'ble High Court of Delhi, New Delhi. (In diverted capacity)	Deepankar Mohan, ADJ-04, Shahdara District, Karkardooma Courts, Delhi.
	35.	Ms. Bhoomika EC: 27562040	PA in the court of Ms Sana Khan, MM (Mahila Court)-03, South District, Saket Courts, Delhi.	Joanna Khakha, Digital Traffic

Note:-

- The above mentioned Sr. Personal Assistants/Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
- Non-compliance of the transfer & posting orders/ immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No._____/Admn-I/P & T/HQs/2023

Dated, Delhi the g 1 AUG 2003

Copy forwarded for information and necessary action to: -

- The Ld. Principal District & Sessions Judge, West/East/North-East/Shahdara/New Delhi/South/South-East/South-West, Delhi /New Delhi.
- 2. The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
- 3. The Coordinator, Delhi International Arbitration, Hon'ble High Court of Delhi, New Delhi.
- The Registrar, Debt Recovery Appellate Tribunal, Plat No./Apartment No. 318, Third Floor, Hotel Samrat, Chanakyapuri, New Delhi.
- 5. The Director Administration, Delhi Judicial Academy, Dwarka Courts, New Delhi.
- The Ld. Officer In-Charges/DDO, Accounts Branch, Central/ West/East/North-East/Shahdara/New Delhi/South/South-East/South-West, Delhi/New Delhi.
- 7. The Officers and Officials concerned.
- 8. The Personal Office of the undersigned.
- 9. The Sr. A. O. (Judl.)/A. O.(Judl.)/Branch In-Charges, Administration Branch, Central/ West/East/North-East/Shahdara/New Delhi/South/South-East/South-West, Delhi /New Delhi.
- 10. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazarl Courts, Delhi.
- 11. The Dealing Official, Leave Section, Accounts Branch, Room No 114, Central, Tis Hazari Courts, Delhi.
- 12. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
- 13. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.

14. Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

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